GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 1545 TO BE ANSWERED ON FEBRUARY 13, 2025

PROGRESS MADE UNDER IN-SITU SLUM REDEVELOPMENT

NO. 1545. SHRI DAGGUMALLA PRASADA RAO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the total number of houses sanctioned and constructed under the In-Situ Slum Redevelopment (ISSR) component of Pradhan Mantri Awas Yojana-Urban (PMAY-U) in Andhra Pradesh till date;
- (b) the details of the houses constructed under the said component in Andhra Pradesh, district-wise;
- (c) the details of the pending houses for construction and the time by which these houses are likely to be completed; and
- (d) the details of the funds sanctioned and released under the said component, year and district-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country for eligible beneficiaries including slum dwellers. The scheme is implemented through four verticals namely, Beneficiary-led individual house construction/ enhancements (BLC), Affordable Housing in Partnership (AHP), "In-Situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). PMAY-U is a demand driven scheme and based on the demand for housing in the urban areas under different verticals, States/UTs prepared project proposals and submitted to the Ministry for sanctioning of admissible Central Assistance.

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No project proposal was received by the Ministry from the State Government of Andhra Pradesh under ISSR vertical of PMAY-U.

Based on the proposals received from the State of Andhra Pradesh under PMAY-U, a total of 21.37 lakh houses have been sanctioned; of which 18.60 lakh houses have been grounded for construction and 10.31 lakh houses have been completed/delivered to the beneficiaries. Sanctioned houses involve Central Assistance of ₹ 32,568.27 crore of which ₹ 23,800.26 crore has been released as on 03.02.2025 on the basis of compliance submitted by the State in respect of sanctioned projects.

Further, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines and Unified Web-portal for submitting the online applications can be accessed through <u>https://pmay-urban.gov.in</u>.

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